

**GOVERNMENT OF INDIA  
LAW AND JUSTICE  
LOK SABHA**

UNSTARRED QUESTION NO:1995  
ANSWERED ON:04.12.2014  
CRIMES BY THE JUVENILES  
Kataria Shri Rattan Lal

**Will the Minister of LAW AND JUSTICE be pleased to state:**

- (a) the number of cases of juvenile crimes filed, disposed of and pending across the country during each of the last three years and the current year;
- (b) whether the Government proposes to set up special courts for expeditious disposal of these cases and to amend the Indian Penal Code and the Juvenile Justice Act;
- (c) if so, the details thereof;
- (d) whether some cases of engaging children in heinous criminal crimes by certain organised criminal groups have also come to the notice of the Government; and
- (e) if so, the details thereof along with the steps taken/being taken by the Government in this regard?

**Answer**

MINISTER OF LAW & JUSTICE (SHRID. V. Sadananda Gowda)

(a): Data regarding Juvenile crimes registered and pending in the courts is not maintained. However, as per the reports published by National Crime Records Bureau (NCRB), the number of juveniles arrested and sent to courts and pending disposal during the last three years is given below. No data is available for the current year.

During the During the During the  
Year 2011 Year 2012 Year 2013

Arre-	Pending	Arre-	Pending	Arre-	Pending
sted dis-	sted & dis-	sted dis-	sted disposal		
& sent	posal sent	posal & sent			
to	to	to			
Courts	Courts	Courts			

33387 11078 39822 10721 43506 12102

(b)to(e): There is no proposal to amend the Indian Penal Code (IPC) to expedite the disposal of the crimes committed by the juveniles, as juveniles are tried under the Juvenile Justice (Care and Protection of Children) Act, 2000 and not under the IPC. The Juvenile Justice (Care and Protection of Children) Bill, 2014, to repeal and re-enact the existing JJ Act, 2000 has been introduced in the Lok Sabha on 12th August, 2014 with special provisions to address serious and heinous criminal acts committed by children above the age of 16 years.